

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**COURT-V**

**Item No.-204**  
IB-1158/ND/2018  
IA/3038/2020

**IN THE MATTER OF:**

M/s. Modern Credit Pvt. Ltd.

Vs

M/s. Dee Ess-Buhin Pvt. Ltd.

....Applicant

....Respondent

**SECTION**

U/s 7 IBC Code, 2016

Order delivered on 17.08.2020

**CORAM:**

**SHRI ABNI RANJAN KUMAR SINHA**  
**HON'BLE MEMBER (JUDICIAL)**

**SHRI K.K. VOHRA,**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant

:

For the Respondent

: Mr. Rajkumar

**ORDER**

**IA/3038/2020:-**

The present application has been filed on behalf of Liquidator i.e. Second Quarterly Progress report in compliance of Regulation 15 of the IBBI (Liquidation Process) Regulations, 2016. The same is taken on the record.

*-Sd-*

**(K.K. VOHRA)**  
**MEMBER (T)**

*-Sd-*

**(ABNI RANJAN KUMAR SINHA)**  
**MEMBER (J)**

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